

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.12-IA/701(AHM)2024
in
C.P.(IB)/153(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Vignaharta Corrugators Private Limited

.....Applicant

V/s

Cyber Infosystems And Technologiesprivate Limited

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Ina Jagad, Adv.

For the Respondent :

ORDER

This is Second Progress Report dated 06.04.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/701(AHM)2024** stands disposed of.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)